

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2125  
ANSWERED ON:27.03.2012  
INTER-STATE TAXES ON FARM PRODUCE  
Choudhry Smt. Shruti

**Will the Minister of AGRICULTURE be pleased to state:**

(a) whether the Ministry is working on a law to enable traders and dealers of farm produce to bypass the multiple Inter-state taxes by registering in a common centralised system; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) & (b): The Ministry of Agriculture has formulated a draft `Agricultural Produce Inter-State Trade and Commerce (Development and Regulation) Bill, 20121 to promote, develop and regulate inter-state trade and commerce of agricultural produce and commodities to facilitate inter-State transfer of such produce for the benefit of both farmers and consumers by providing a common national level market to avoid multiple licensing requirements and minimize internal trade barriers. The draft Bill has been sent to the States for their views in the matter.